

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CA(CAA)-11(PB)/2018**

**IN THE MATTER OF:**

Mass Estates Pvt. Ltd.

.... Applicant/petitioner

And

Vidya Metal Manufacturing Co. Pvt. Ltd.

.... Respondent

**Order under Section 230-232 of the Companies Act**

**Order delivered on 22.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

For the Petitioner/Applicant : Ms. Rekha Mittal, Practising Co. Secretary  
Advocates

For the Respondent :

**ORDER**

Order reserved.

  
(M.M.KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER(TECHNICAL)

22.01.2018  
V.Sethi